

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case listed under the heading 'for Judgement' will be taken up before the Single Bench of Hon'ble Shri Justice M.S. Raman at 11.00 A.M., today, the 29th May, 2026.

**COURT NO - XIV (6TH FLOOR)
AT 11:00 AM
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN
(THIS BENCH WILL FUNCTION THROUGH VIRTUAL MODE.)**

FOR JUDGEMENT

1) OJC/14605/1997

PRATAP
Vs

M/S.B.BAUG
B.DAS,N.N.MOHAPATRA

INDIAN OIL CORPN.

ASC, S.NANDA,
S.PATTANAIAK,S.C.SAMANTRAY
M/S.SANJIT
MOHANTY,N.C.SAHOO,D.MOHANTA
,P.K.MUDULI,S.P.PANDA,N.C.MOHANTY

THE HIGH COURT OF ORISSA:
CUTTACK
29-05-2026

BY ORDER,

SD/ SHIBASISH GIRI
DY.REGISTRAR (JUDL.)